

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No.101**  
CA-(CAA)/38(ND)/2023

**IN THE MATTER OF:**

Rubicon Mercantile Private Limited with Paramic Goods Pvt Ltd

**.....APPLICANT/PETITIONER**

**SECTION**

**U/s 230/232**

**Order delivered on 08.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Raghav Agarwal, Company Secretary,  
Mr. Saral Sharma, Advocate.

For the Respondent :

**ORDER**

This is First Motion Petition.

Heard the submissions made by Mr. Raghav Agarwal, Company Secretary appearing for the Applicant and perused the records.

Order **reserved**.

Sd/-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**